

SHRI M. L. SONDHI : The NDMC comes directly under you. Just like you did something to me and I did you, you can protest. The strike is going on in Parliament street and I would request you to go and see it for yourself. They are trying to find Shri Pant. I have tried to find Shri Pant. His Secretary or PA does not know about where he is. What is this democracy? For what have I come here? I would walk out, if you want.

SOME HON. MEMBER : Please do not.

SHRI RAGHU RAMAIAH : All I can promise is that I shall correctly, truthfully literally convey every word and sentence of his to the Minister concerned. More than that what can I do?

As to the point raised by Shri Shashi Bhushan, we are already providing for it in the business for the next week.

As to the various statements required by Shri Misra, Shri Nath Pai, Shri Randhir Singh and others, I shall convey their wish to the Ministers concerned.

Shri S. M. Banerjee has been very vocal. Naturally, I can understand his anxiety about railway matters and so on. I shall also convey to the Railway Minister. I shall do so in regard to every matter raised here.

MR. DEPUTY-SPEAKER : We may now take up the Private Members' Business.

SHRI N. K. P. SALVE : Sir, before that is taken up, there is a Motion in my name. It was to have been taken up at 2-30 p. M. I never believe stars ever control the destiny of human affairs. At least a dozen times this Motion has found a place in the Order Paper. But it has incurred such a disfavour of the *Shanl* that, every time, it is supposed to come up, something or the other comes up before the House which is considered more important and this Motion is not taken up. Would it be too much to expect that at least on 21st August, 1970 it should be considered as a Private Member's Resolution and be taken up at 3 o'clock.

MR. DEPUTY-SPEAKER : That will

be considered. What you have said is on record.

SHRI LOBO PRABHU : Enough time should be allotted to it.

SHRI N. K. P. SALVE : I want your ruling, Sir.

MR. DEPUTY-SPEAKER : How can I give ruling like that?

SHRI N. K. P. SALVE : Is the Government serious about it?

MR. DEPUTY-SPEAKER : This is part of the Government Business. This Motion does not come under the Private Members' Business. Because of certain things that happened in the House, the other Government Business could not be taken up. It is there; it will be taken up on an appropriate occasion. You need not worry about it.

#### COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

##### Sixty fifth Report

SHRI P. G. SEN (Purnia) : I beg to move :

"That this House do agree with the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th August, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th August, 1970."

*The motion was adopted*

15-33 hrs.

#### RESOLUTION RE : ECONOMIC AND SOCIAL PROBLEMS OF WEST BENGAL—Contd.

MR. DEPUTY-SPEAKER : We will